

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 23/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY: MC Sharma Associates Consultants Pvt. Ltd

SECTION OF THE COMPANIES ACT: 391-394

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------|-------------|----------------|-----------|
|-------|------|-------------|----------------|-----------|

**ORDER**

The petitioner has been called twice. No one has put in appearance in support of this scheme. In the interest of justice hearing is deferred to 27.03.2017.

Sd- \_\_\_\_\_  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

Sd- \_\_\_\_\_  
(R. VARADHARAJAN)  
MEMBER (J)